

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)/195/10/HDB/2017
NAME OF THE COMPANY	Empee Sugar & Chemicals Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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PULLELA S. SHASTRY	Adv.	9949270707	[Signature]

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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V.K. SAJITH Sugar Developer ment fund	Adv	9908011277	[Signature]

Deepak Bhattacharjee
Dishit Bhattacharjee
Raghunath Ghose

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Advocate

Advocate

Advocate

for Baharpur
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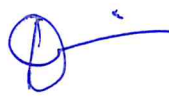
Heard Mr. Pullela S Shastry, learned counsel for the petitioner and Ms. Baranidharan, learned counsel for the URC Construction Private Ltd. & R.R. Thulasi Builders (1) Pvt Ltd and Mr. Deepak Bhattacharjee along with Dishit Bhattacharjee and Raghunath Ghose, learned counsels for the Baharpur Cooling Tower Pvt Ltd and Mr. V.K. Sajith, learned counsel for the Respondent No.8.

CP is disposed of by separate order.

Member (Technical)

Member (Judicial)

CP. no. 195 / 10 / HDB / 2017

S.N.	NAME OF THE COUNSEL	NAME OF THE PARTY	Signature
①	<u>Divya Datta</u>	<u>M/s. Isgec Heavy Engineering Ltd</u> (Formerly Sasaswadi Industrial Syndicate Ltd)	
2.	U. BARANI DHARAN	M/s. URC Construction Private Ltd.	
3.	U. BARANI DHARAN	M/s. R.R. Thulasi Builders UD Private Ltd.	
4.	Deepak Bhattacharjee Dishit Bhattacharjee Raghunath Ghose	Senior Advocate Advocate Advocate for M/s Paharpur Cooling tower private limited	
5.	PULLELA S SHASTRY	Advocate Petitioner	
6)	V.K. SAJITH	Advocate Sugar Development fund - (Financial creditor)	